

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1135
ANSWERED ON:28.11.2014
UNAUTHORISED CONSTRUCTION ON DEFENCE LAND
Ramachandran Shri Krishnan Narayanasamy

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has assessed the total defence land available in the country;
- (b) if so, the details thereof, State / UT-wise;
- (c) whether any unauthorised construction has taken place in such defence land in the country;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the action taken / proposed to be taken by the Government for removal of such unauthorised constructions on defence land?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): The total extent of defence land in the country is approximately 17.57 lakhs acres and the State / UT-wise details of Defence land under the Ministry of Defence is annexed.

(c) to (e): As per latest reports available, there are 46,299 unauthorized constructions on land under the management of Defence Estates Organisation.

Action is taken under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971 as well as under the Cantonments Act, 2006 for removal of unauthorized constructions and encroachments. Detailed instructions emphasizing the need for ensuring vigilance, detection and prevention of new encroachments have been issued by the Ministry.